

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:348
ANSWERED ON:27.07.2010
HOUSING FACILITIES FOR PARA MILITARY FORCES
Gandhi Shri Feroze Varun

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any parameters with regard to living/camping/housing condition of battalions of para-military forces has been fixed;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has any proposal to review the living condition of battalions of para-military forces, especially at the places where they do not have permanent structures for habitation; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): Government has fixed parameters for camping of Battalions and 85 acres of land has been prescribed for Battalion Head Quarters and 3/5 acres for Platoon/ Company level Border Out Posts Regarding living/housing condition, Government has fixed the authorization in respect of Other Ranks at 25% and in respect of Subordinate Officers and Gazetted Officers from 50-100%. The remaining force personnel live in barracks as per availability.

(d) & (e): To address the problem of deficiency in housing facilities, houses are constructed under the schemes of Residential Building (Plan), Residential Building (Non-Plan). Apart from these schemes, a mega housing project has been launched under Public Private Partnership mode to construct approximately one lakh houses/ barracks for the force personnel across the country at 263 sites identified so far.